

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 25/ALD/2017,

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: JODPL Ltd

SECTION OF THE COMPANIES ACT: U/S 60(5) of I & B of 2016

| Sl. NO. | Name | Designation | Representation | Signature |
|---------|--------------------|-------------|----------------------|---------------|
| 1. | BISHWASIT DUBEY | Advocate | for Axis Bank | B. Dubey |
| 2. | MR. L. VISWANATHAN | | from Cyril Amarchand | |
| 3. | MR. GAURAV GUPTA | | Mangaldas | |
| 4. | MR. RAM KAUSHIK | | | |
| 5. | Ms. Gauri Jadwani | Adv. for | RP - Dinkar | Gauri Jadwani |

CP NO. (IB) 25/ALD/2017
Vinkela Subramanian

Parties are represented by their respective counsel. Parties are at liberty to file their written submission within a week. Arguments are heard. Judgment is reserved.

Dated: 03.08.2017

Typed by:
Kavya Prakash

Sd—
Sri H.P. Chaturvedi, Member (Judicial)